

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3620
ANSWERED ON:16.12.2005
EXPANSION OF ELECTION COMMISSION
Singh Shri Ganesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any proposal for expansion of Election Commission is under consideration of the Government;
- (b) if so, the details thereof;
- (c) whether the Government are likely to convene all party meeting before taking any decision in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a) to (e): No proposal for expansion of the Election Commission of India or to hold any all-party meeting in this regard is under consideration..